

Defective Case Register from 2025-04-23 to 2025-04-23

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/15889/2025	RANJIT SAMAL	2025-04-23	Name of the petitioner furnished wrong in affidavit.
2	D-ABLAPL/11620/2025	SABYASACHI MISHRA	2025-04-23	Index and Affidavit shows Bail Application instead of ABLAPL Application. Page 11 is not neat.
3	D-WP(C)/14656/2025	GOPINATH MISHRA	2025-04-23	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED. Page 16 18 and 37 not neat.
4	D-BLAPL/12131/2025	LAXMI NARAYAN RAYATSINGH	2025-04-23	23-NOMENCLATURE NOT CORRECTLY FURNISHED . This case may be registered as CRLA.
5	D-CONTC/14726/2025	JAGAJIBAN PRADHAN	2025-04-23	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
6	D-CONTC/15027/2025	ADV	2025-04-23	PAGE NO. 24 NOT LEGIBLE 2.IN AFFIDAVIT THE PETITIONER NOT AUTHORIZE BY OTHER PETITIONERS
7	D-ABLAPL/12233/2025	ADHIRAJ MOHANTY	2025-04-23	Page marking not proper in the petition copy.
8	D-WP(C)/16098/2025	RANJIT SAMAL	2025-04-23	20-VERNACULAR CERTIFICATE NOT FURNISHED.
9	D-WP(C)/15923/2025	SISIR KUMAR PUROHIT	2025-04-23	1. Page nos. 59 and 60 repeated twice.
10	D-CONTC/16027/2025	ADV.	2025-04-23	PAGE NO. 18 and 19 NOT LEGIBLE
11	D-ABLAPL/12007/2025	SRIKHETRA MISHRA	2025-04-23	i) Annexure-2 not filed ii) True copy Annexure -1 not attested
12	D-MATA/15533/2025	SHILADITYA DASH	2025-04-23	Period of Delay 1887 days
13	D-BLAPL/11979/2025	ALOK KUMAR PANDA	2025-04-23	PARAGRAPH NO. NOT CORRECTLY FURNISHED IN DECLARATION
14	D-CONTC/15589/2025	ADV.	2025-04-23	NOT PROPERLY ADDRESS TO THE HONBLE COURT
15	D-CRLA/10316/2025	CHAKRADHAR SINGH	2025-04-23	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.Authentication fee due on the (a) Copy of Trial Court Judgement Rs. 23.10 not paid.
16	D-CRLMC/11288/2025	SK.ZAFARULLA	2025-04-23	1. Annexure are not page marked and not exhibited
17	D-WP(C)/16424/2025	SUBRAT KUMAR DAS	2025-04-23	20-VERNACULAR CERTIFICATE NOT FURNISHED.

18	D-ABLAPL/11580/2025	SATYA NARAYAN MISHRA 4	2025-04-23	Page 13 and 14 are not legible
19	D-WP(C)/14684/2025	PARTHA SARATHI DAS	2025-04-23	1. I.A.No. not mentioned in the I.A.Petition.
20	D-BLAPL/12046/2025	AMULYA RATNA PANDA	2025-04-23	Complete Postal Address of Petitioner as in rejection order is not mentioned in the petition
21	D-WP(C)/15919/2025	RAKESH SHARMA	2025-04-23	Petition not correctly addressed to Honorable Court
22	D-CRLREV/11464/2025	AMITAV TRIPATHY	2025-04-23	1.Authentication fee due on the Appellate Court Judgement Rs Rs. 2.20 not paid. 2.Index not correctly page marked
23	D-ABLAPL/11358/2025	RITURANJAN CHHOTARAY	2025-04-23	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1.Petition not correctly addressed to Honorable Court 2.This is Sexual Offense case. Name of informant should be deleted from paragraph-1 line2(page-2)
24	D-ABLAPL/11949/2025	JASHOBANTA DASH	2025-04-23	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. F.I.R. copy is not neat and legible at page No.10
25	D-BLAPL/12052/2025	SATYA NARAYAN MISHRA 4	2025-04-23	Page 12 and 13 partly legible.
26	D-CRLA/10780/2025	DHARMENDRA SETHY	2025-04-23	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Deficit A.Fee of Rs. 13.70 to be paid
27	D-ABLAPL/11755/2025	SWETLANA DAS	2025-04-23	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos 7 8 9 and 10 not neat.
28	D-ABLAPL/11976/2025	SUSANTA KUMAR ROUT	2025-04-23	This case related to sexual offence the name of Informant/Victim deleted from petition as per the standing order 3/2024 and put up S.R. there after . 2. Correctly not page in index
29	D-WP(C)/15803/2025	SAROJANANDA MISHRA	2025-04-23	17-REFERENCE CERTIFICATE NOT FURNISHED.
30	D-ABLAPL/12101/2025	SANDEEP RAJ PANDA	2025-04-23	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.12 and 13 not legible.
31	D-BLAPL/12043/2025	PRAFULLA KUMAR KAR	2025-04-23	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 20-VERNACULAR CERTIFICATE NOT FURNISHED.
32	D-ABLAPL/11422/2025	RAJAT KUMAR PADHI	2025-04-23	As per signature of petitioner in Affidavit and V>Nama not tally with Cause Title Petition Affidavit and Declaration.
33	D-MACA/15344/2025	G.P.DUTTA	2025-04-23	1. Period of Delay 36 days

34	D-ABLAPL/11441/2025	KOUSIK ANANDA GURU	2025-04-23	As per standing order the name of victim/informant shall not be mentioned in the petition
35	D-CMP/15398/2025	PRASANNA KUMAR MISHRA	2025-04-23	1.H.C.B.A Fee of Rs.50/- not affixed on the Vakalatnama.
36	D-CRLA/11511/2025	DEEPAK KU SAHOO	2025-04-23	The date of order mention in the 1st page of the appeal memo appears to be wrong
37	D-WP(C)/15328/2025	ASHOK KUMAR PANIGRAHI	2025-04-23	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
38	D-BLAPL/12077/2025	DEBASNAN DAS	2025-04-23	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 16 and 17 not neat.
39	D-BLAPL/12076/2025	AKSHAYA KUMAR SAHOO	2025-04-23	Honble Court not tally with Rejection order and cause title.G.R case no not tally with cause title, synopsis and first para.
40	D-TRP(C)/15936/2025	ANJAN KUMAR JENA	2025-04-23	Occupation of petitioner furnished in affidavit and declaration of TRP(C) and I .A not appropriate .2 .Name of parties not filled up in vakalatnama
41	D-ABLAPL/11867/2025	SMITA RANJAN PATNAIK	2025-04-23	1. Provision of Law is Incorrect. 2. Annexure 1 and 2 are not properly attested. 3. Petitioner No 2 Duryodhan Meher Signed in V.Nama as Durjyodhan Meher.
42	D-ABLAPL/11985/2025	BIJAYA KUMAR SAHOO	2025-04-23	This case related to sexual offence the name victim/informant deleted from petition put up S.R. thereafter.
43	D-CMP/15766/2025	GOPAL PRASAD JENA	2025-04-23	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED C.M.P PETITION NOT page marked in the Index
44	D-WA/16332/2025	KISHORE KUMAR MISHRA	2025-04-23	Page No.30 neat copy not filed
45	D-RPFAM/15417/2025	JUGALA KISHORE PANDA	2025-04-23	correct nomenclature is WP(C)
46	D-ABLAPL/11632/2025	ALOK KUMAR MOHAPATRA	2025-04-23	Index shows Bail Application instead of ABLAPL Application.
47	D-WP(C)/16444/2025	SATYANARAYAN MISHRA	2025-04-23	Annexure-5 is order dated 15 .07 .2017 but it is wrongly mentioned as 12 .07 .2017 in page -4 para -7of writ petition against annexure-5 . 2 .Page 31 and 32 to 34 not marked
48	D-CRLA/12086/2025	BIKASH CHANDRA PARIJA	2025-04-23	Put up for S.R. after redacting the name of the informant from the appeal memo.
49	D-CMP/15347/2025	BHAWANI SANKAR PANIGRAHI	2025-04-23	Put up for further S.R after proper Page Marking in the Index.
50	D-WA/14494/2025	RAMAKRISHNA BISOI	2025-04-23	1.Court Fee Rs.6/- be Paid. 2.Being aggrieved and Good ground certificate not filed
51	D-BLAPL/12174/2025	JYOTIRMAYA SAHOO	2025-04-23	1. Page no. 11 not neat and legible.2. Welfare fee of Rs.50/- not paid on V.nama.

52	D-MACA/15399/2025	GIRIJA PRASAD DUTTA	2025-04-23	1.Period of Delay 32 days
53	D-ABLAPL/11629/2025	SUBASH CHANDRA MOHANTY	2025-04-23	20-VERNACULAR CERTIFICATE NOT FURNISHED. Affidavit Point 3 Shows Bail Application instead of ABLAPL Application.
54	D-BLAPL/11970/2025	SOUBHAGYA KUMAR DASH	2025-04-23	1. Index shows ABLAPL Application instead of BAIL Application. 2. Provision of Law is incorrect.
55	D-ABLAPL/12033/2025	GYANA RANJAN MOHAPATRA	2025-04-23	.Petition not correctly addressed to Honorable Court
56	D-ABLAPL/12109/2025	SANDEEP RAJ PANDA	2025-04-23	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.Page no.10 not legible.
57	D-BLAPL/12141/2025	SOUMYA RANJAN DAS	2025-04-23	Page marking not correct in Book mark.
58	D-CRLREV/11502/2025	SUSANTA KUMAR NAYAK	2025-04-23	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED Good ground certificate not furnished
59	D-BLAPL/12178/2025	JYOTIRMAYA SAHOO	2025-04-23	. Page no.11 not neat and legible.2.Welfare fee of Rs.50/- not paid on V.nama.
60	D-BLAPL/12094/2025	DIPALI MOHAPATRA	2025-04-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Page 9 10 12 13 and 14 not legible
61	D-WP(C)/15331/2025	ASHOK KUMAR PANIGRAHI	2025-04-23	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.At page no.21 Annex-3 not exhibited.
62	D-ABLAPL/11968/2025	SOUBHAGYA KUMAR DASH	2025-04-23	1. P.S case no is not correctly furnished in the Petition 2.Name Of The Filing Advocate Not In Capital Letters In The application
63	D-BLAPL/11978/2025	BIJOY DASMOHAPATRA	2025-04-23	1.This case related to sexual offence the name of victim parent AND address deleted from the petition as per standing order 3/2024 AND put up for S.R. there after
64	D-WP(C)/16326/2025	DEVASHIS PANDA	2025-04-23	Page no 21 to 23 not legible
65	D-ABLAPL/11936/2025	SWARAJ PATEL	2025-04-23	Annexure-1 - page 9 to 12- is not legible.
66	D-WP(C)/14556/2025	LAXMI PRASAD DWIVEDY	2025-04-23	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
67	D-ARBP/14456/2025	BADRI NARAYAN PANDA	2025-04-23	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
68	D-ABLAPL/12092/2025	SANDEEP RAJ PANDA	2025-04-23	1. As per F.I.R.under Annexure-1, No. of P.S. does not tally with para-1 of the petition
69	D-BLAPL/12045/2025	AMULYA RATNA PANDA	2025-04-23	1. Provision of Law is incorrect. 2. Pages 8 9 10 11 12 13 14 are not neat

70	D-CRLREV/10842/2025	BIPIN KUMAR CHOUDHURY	2025-04-23	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED Certificate of good grounds not furnished
71	D-ABLAPL/11866/2025	JAYANTA KUMAR MAJHI	2025-04-23	Index shows Bail Application instead of ABLAPL Application.
72	D-CMAPL/16012/2025	ADV.	2025-04-23	Put up for S .R after filing of certified copy of order dated 12 .03 2025 passed in w.p (c) -6955 /2013
73	D-RSA/16266/2025	SUBHRANSU BHUSAN MOHANTY	2025-04-23	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.D.C.Fee of Rs.2823/- to be Paid 2.C.Fee Payable left blank in the memo. of appeal
74	D-BLAPL/12054/2025	SUDHASHREE PASAYAT	2025-04-23	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
75	D-CMP/15711/2025	GOPABANDHU MISRA	2025-04-23	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Deficit Authentication Fee of Rs.8/- to be Paid.
76	D-BLAPL/12082/2025	KASHINATH PATTANAIK	2025-04-23	Fathers name not tally with Rejection order and cause title.
77	D-CRLA/11135/2025	DOLAGOBINDA MOHAPATRA	2025-04-23	Put up for s .r after redacting the name of informant from appeal memo .
78	D-WP(C)/16105/2025	RANJIT SAMAL	2025-04-23	20-VERNACULAR CERTIFICATE NOT FURNISHED.
79	D-MACA/15363/2025	G.P.DUTTA	2025-04-23	1. Period of Delay 378 days
80	D-CRLA/11087/2025	ASIT KUMAR OTTA	2025-04-23	As per provision this case be regd .as CRLLP
81	D-MACA/15339/2025	G.P.DUTTA	2025-04-23	Period of Delay 46 days
82	D-ABLAPL/11963/2025	MANOJ KUMAR MALLICK	2025-04-23	14-NOT PROPERLY INDEXED. 1.SL.4 of the Annexure-2 in the date chart I A no is not correctly furnished.
83	D-ABLAPL/12032/2025	GYANA RANJAN MAHAPATRA	2025-04-23	.Petition not correctly addressed to Honorable Court
84	D-RSA/15231/2025	PABITRA KUMAR NAYAK	2025-04-23	1.A.W.F. of Rs. 15/- not paid
85	D-ABLAPL/11861/2025	SATYAJIT DAS	2025-04-23	Index shows Bail Application instead of ABLAPL Application
86	D-CRLLP/11088/2025	DIGAMBARA MISHRA	2025-04-23	Put up for S.R. after filing of C.Copy of impugned order

87	D-BLAPL/12177/2025	JYOTIRMAYA SAHOO	2025-04-23	. Page no.11 not neat and legible.2. Welfare fee of Rs.50/- not paid on V.nama.
88	D-CMP/15836/2025	SAROJA KANTA MANDAL	2025-04-23	Status of parties not furnished
89	D-RSA/15728/2025	MANORANJAN MISHRA	2025-04-23	1.Index is not proper Annexing and Page marking.2.C.Copy of Lower Appellate Court Judgment not filed. Put up for further S.R after rectification
90	D-CRLREV/11550/2025	SATYA NARAYAN MISHRA 4	2025-04-23	1.Copy of Trial Court Judgement / Order Not filed . 2. CERTIFICATE OF GOOD GROUND NOT FURNISHED .
91	D-FAO/15183/2025	PRASANTA KUMAR MAHALI	2025-04-23	1. PAGE NOS. 18 and 19 NOT AVAILABLE.2.RECEIPT SHOWING DEPOSIT OF AWARDED AMOUNT BEFORE THE LRND COMMISSIONER NOT FILE I.A FILED FOR TIME TO FILE
92	D-CMP/15801/2025	SUDHANSU SEKHAR JENA	2025-04-23	1.Index is not properly page marked after Annexure-3.2.Annexure-4 has not been marked.Put up for further S.R after rectification.
93	D-BLAPL/12039/2025	BHAGABAN SARANGI	2025-04-23	1.THIS CASE RELATED TO SEXUAL OFFENCE THE NAME OF VICTIM PARENT AND VICTIM ADDRESS DELETED FROM THE PETITION AS PER STANDING ORDER NO.3/2024 AND PUT UP FOR S.R THERE AFTER.
94	D-BLAPL/12172/2025	JYOTIRMAYA SAHOO	2025-04-23	1. Page no.11 not neat and legible.2. Welfare fee of Rs.50/- not paid on V.nama.
95	D-WP(C)/16443/2025	SUBRAT KUMAR DAS	2025-04-23	20-VERNACULAR CERTIFICATE NOT FURNISHED.
96	D-BLAPL/12061/2025	JNYANANANDA PANDA	2025-04-23	Annexure not tally with Index and Petition.
97	D-BLAPL/12119/2025	BISWABHUSAN DAS	2025-04-23	Name of victim shall not be mentioned as per standing order Put up for further SR.
98	D-BLAPL/12106/2025	SANTOSH KUMAR MAHANTY	2025-04-23	Page 10 not available
99	D-ABLAPL/12059/2025	SACHIDANANDA PADHEE	2025-04-23	As per standing order the name of victim shall not be mentioned in the petition
100	D-ABLAPL/12151/2025	BIBHUPRASAD DAS	2025-04-23	.Occupation not mentioned in the Affidavit
101	D-FAO/15059/2025	PRADEEP KUMAR MISHRA	2025-04-23	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Cause Title NOT MATCHING WITH THE ADDRESS OF THE PETITIONERS OF LOWER TRIBUNAL 2. PAGING OF INDEX SYNOPSIS and DATE CHART BE OMITTED
102	D-WP(C)/16534/2025	RAJIV KUMAR MAHANTA	2025-04-23	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED

103	D-CRLA/10899/2025	DUSHMANTA SAHOO	2025-04-23	1. Period of Delay 237 days delay 2. Authentication fee due on the (a) Copy of Trial Court Judgement Rs. 17.60 not paid
104	D-WP(C)/16183/2025	SEKH ZAKIR HUSSAIN	2025-04-23	1. Name of father of the petitioner not furnished in the cause title.
105	D-WP(C)/15326/2025	SAGARIKA SAHOO	2025-04-23	Annexure .1 not furnished the claim case Number as per Index.
106	D-CRLREV/11797/2025	PRANAYA KUMAR DASH	2025-04-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
107	D-ABLAPL/12112/2025	AMIT KUMAR NATH	2025-04-23	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Welfare fee of Rs.50/- not paid on V.nama.
108	D-BLAPL/12084/2025	SATYANARAYAN MISHRA	2025-04-23	P.S case no not tally with cause title and first para.G.R case no not tally Cause title and Rejection order.
109	D-WP(C)/14658/2025	RAJJEET ROY	2025-04-23	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Name of the Adv not mentioned capital letter in the v.nama.Date of copy of representation vide annex-7 not tally with Index.
110	D-ABLAPL/11987/2025	SURESH KUMAR JENA	2025-04-23	1.H.C.B.A.Fee of Rs 50/- not affixed in V.nama
111	D-WP(C)/16289/2025	JAYADEBA BEHERA	2025-04-23	1.Hologram Of Rs.50/- Not Paid On V>Nama
112	D-CRLA/11363/2025	RAKESH KUMAR MALLICK	2025-04-23	Prayer not correctly furnished in I.A. No. 1122 of 2025.
113	D-CRLREV/11604/2025	SOUBHAGYA KUMAR DASH	2025-04-23	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
114	D-CRLREV/11178/2025	RAJESWAR HOTA	2025-04-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Certified copy of order not filed but xerox attested copy of same filed is under annexure -1 2.Certificate of good ground not furnished in revision petition
115	D-RPFAM/15846/2025	SATYABAN SAHOO	2025-04-23	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
116	D-MACA/15367/2025	G.P.DUTTA	2025-04-23	1. Period of Delay 40 days
117	D-ABLAPL/12026/2025	SURESH KUMAR PANDA	2025-04-23	4-AFFIDAVIT/VERIFICATION NOT PROPER. Age of the petitioner not tally with affidavit and cause title.
118	D-BLAPL/12057/2025	BIKASH KUMAR DASH	2025-04-23	Sanjib Jagadala has no name in petition but he has signed in V.nama.
119	D-CMP/15937/2025	KHIROD KUMAR SWAIN	2025-04-23	Annexure-3 is petition u/o 39 rule -3 c .p .c dated .11 .17 but in index it is mentioned order dated 3 .11 17 filed u/o-3 rule -3 c .p .c

120	D-BLAPL/12113/2025	BISWA BHUSAN DAS	2025-04-23	This case may be registered as CRLA.
121	D-MATA/15454/2025	LAXMINARAYAN PATEL	2025-04-23	1. Period of Delay 39 days 2.matter mentioned in appeal not correctly furnished
122	D-CMP/15377/2025	BISWAJIT MOHAPATRA	2025-04-23	20-VERNACULAR CERTIFICATE NOT FURNISHED.
123	D-RSA/16236/2025	TUSAR KUMAR MISHRA	2025-04-23	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
124	D-ABLAPL/11438/2025	MANORANJAN MISHRA	2025-04-23	20-VERNACULAR CERTIFICATE NOT FURNISHED.
125	D-WP(C)/16306/2025	SARADA PRASANNA SARANGI	2025-04-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
126	D-WP(C)/14665/2025	RITURANJAN CHHOTARAY	2025-04-23	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 15 not neat.
127	D-ABLAPL/11964/2025	SATYAJIT MOHAPATRA (2)	2025-04-23	1. In the declaration regarding paragraph 10 is silent
128	D-WP(C)/15595/2025	GOPAL PRASAD JENA	2025-04-23	Age of the petitioner not tally in the cause title as well as affidavit.
129	D-MACA/15867/2025	MAHITOSH SINHA	2025-04-23	statutory deposit not made
130	D-ABLAPL/11946/2025	SAMBIT SAMAL	2025-04-23	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.Page No.11 is not neat and legible
131	D-BLAPL/12058/2025	SUSHANTA KUMAR JOSHI	2025-04-23	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
132	D-MACA/15393/2025	SOMNATH ROY	2025-04-23	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. Period of Delay 182 days
133	D-WP(C)/15325/2025	SAGARIKA SAHOO	2025-04-23	Anexurres. 1 and 2are not furnished the claim case Number.
134	D-CMP/15870/2025	AMIT PRASAD BOSE	2025-04-23	Authentication fees of Rs .1.10 paisa not paid on annexure -5
135	D-WP(C)/15891/2025	OM SWARUP	2025-04-23	1.Page No.18 Is Not Legible
136	D-ABLAPL/12029/2025	SURESH KUMAR PANDA	2025-04-23	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Date not mentioned in the v.nama.
137	D-ABLAPL/11988/2025	HARIPAD MOHANTY	2025-04-23	Paragraphs numbers not mentioned in declaration.2spelling of petitioner does not tally with petition in connection with signature
138	D-CRLA/11887/2025	PRASANNA KUMAR PARHI	2025-04-23	1. Court Fee Of Rs. 6/- not paid.
139	D-ABLAPL/11869/2025	SUBHRAJIT SAHOO	2025-04-23	Index Shows Bail Application instead of ABLAPL Application.

140	D-CMP/15352/2025	PRASAN KUMAR SAHU	2025-04-23	R-2 under Annexure-4 not impleaded as party in this Petition
141	D-BLAPL/12179/2025	JYOTIRMAYA SAHOO	2025-04-23	1. Page no.11 not neat and legible.2.Welfare fee of Rs.50/- not paid on V.nama
142	D-BLAPL/12181/2025	SUJIT KUMAR PATTNAIK	2025-04-23	1. Page no.11 not neat and legible.2.Welfare fee of Rs. 50/- not paid on V.nama
143	D-ABLAPL/11933/2025	RAJENDRA NARAYAN ROUT	2025-04-23	Page 9 is partly Legible.
144	D-ABLAPL/11935/2025	SWARAJ PATEL	2025-04-23	Page 11 is partly legible.
145	D-WP(C)/16113/2025	RANJIT SAMAL	2025-04-23	20-VERNACULAR CERTIFICATE NOT FURNISHED.
146	D-FAO/15659/2025	KUNAL KUMAR SWAIN	2025-04-23	1. G.I.A. case number not correctly furnished in the prayer of the Appeal.
147	D-CRLMA/11683/2025	BINI MISHRA	2025-04-23	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
148	D-BLAPL/12234/2025	ANITA SAHOO	2025-04-23	This may be registered as a CRLA
149	D-CONTC/14884/2025	DILLIP KUMAR MOHAPATRA	2025-04-23	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Copy Of Order Dt12.01 2024 Passed In W.P(C) No.17067/2023 To Be Filed.Then Put Up For Further S.R
150	D-CMP/15865/2025	AMIT PRASAD BOSE	2025-04-23	Petitioner is K. AMIR NAIR but his name has been furnished in declaration as K .K .AMIR NAIR
151	D-RSA/15489/2025	AMIT PRASAD BOSE	2025-04-23	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
152	D-CMP/15831/2025	SAROJA KANTA MANDAL	2025-04-23	Page 24 of annexure- 4 is not neat copy
153	D-MACA/15357/2025	G.P.DUTTA	2025-04-23	Period of Delay 64 days
154	D-WP(C)/14660/2025	PRAMOD KUMAR JENA	2025-04-23	14-NOT PROPERLY INDEXED.
155	D-ABLAPL/11596/2025	MITALEE JESTHI	2025-04-23	Serial no of paragraph not correctly furnished
156	D-CRLLP/10924/2025	MADHUMITA PANDA	2025-04-23	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Deficit A.Fee of Rs. 9.30 to be paid.
157	D-ABLAPL/11771/2025	PRAHALLAD MAHALI	2025-04-23	4-AFFIDAVIT/VERIFICATION NOT PROPER. Sl. nos of paragraphs not correct in the petition. 2 . paragraphs are not correctly furnished in declaration of affidavit.

158	D-BLAPL/12215/2025	BHABANI SHANKAR DASPARIDA	2025-04-23	1.Occupation not mentioned in Affidavit.
159	D-ABLAPL/11573/2025	BIDYALOK MOHAPATRA	2025-04-23	n page 7 Petitioner No 1 is mentioned instead of Petitioner Nos 1 and 2
160	D-CRLA/11525/2025	PRATYUSHA NAIDU	2025-04-23	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
161	D-CRLMC/11110/2025	BIDESHI KUMAR GHADEI	2025-04-23	1. Age of the petitioner in cause title not tally with declaration
162	D-ABLAPL/11942/2025	SANJIT MISHRA	2025-04-23	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Year of the P.S. case No. in Synopsis and Page Nos. 1,2 and 5 of the bail petition are not correctly furnished. 2. Annexure-1 is not attested by the Advocate.
163	D-RSA/16032/2025	SUMITRA MOHANTY	2025-04-23	1.D.C.Fee of Rs.7012/- to be paid.
164	D-MATA/15599/2025	AKSHAYA KUMAR JENA	2025-04-23	deficit A fee Rs2/ to be paid in decree
165	D-MACA/15404/2025	G.P.DUTTA	2025-04-23	1. Period of Delay 176 days

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 23-04-2025 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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